GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. †4995 TO BE ANSWERED ON 31ST MARCH, 2023

MEDICAL EDUCATION IN MADHYA PRADESH

†4995. SHRI UDAY PRATAP SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has proposed to implement any scheme for the expansion and promotion of medical education in Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the details of sanctioned/under construction/ newly set up medical colleges and the medical colleges being renovated in Madhya Pradesh during the last five years and current year, district-wise; and
- (d) the fund allocated and utilized for the purpose, year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college, with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others. Under the Scheme, 157 medical colleges have been approved in three phases including 14 medical colleges in the State of Madhya Pradesh. The details of medical colleges supported in the State of Madhya Pradesh during the last five years are at Annexure.

Further, financial support has also been provided to the State of Madhya Pradesh for increase of 600 MBBS seats in 06 medical colleges and 849 PG seats in 06 medical colleges

under CSSs for upgradation of existing State Government/ Central Government medical colleges for increasing MBBS (UG) seats and PG seats.

In addition, support has also been provided to the State of Madhya Pradesh under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) for upgradation of 04 Government medical colleges by setting up of Super Specialty blocks. Further, an AIIMS at Bhopal has also been established.

The Government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 71% in medical colleges from 387 before 2014 to 660 as of now. Further, there is an increase of 97% in MBBS seats from 51,348 before 2014 to 101,043 as of now, there is also an increase of 110% in PG seats from 31,185 before 2014 to 65,335 as of now, including, Diplomate of National Board (DNB) / Fellowship of National Board (FNB) PG seats and PG seats in College of Physicians and Surgeons (CPS). Some of the measures/steps taken by the Government to augment the medical education facilities and to improve the medical standards in the country include: -

- CSS for establishment of new medical colleges by upgrading district/ referral hospital under which 157 new medical colleges have been approved, out of which 97 are already functional.
- ii. CSS for strengthening/ upgradation of existing State Government/ Central Government medical colleges to increase the number of MBBS (UG) and PG seats.
- iii. Under "Upgradation of Government medical colleges by construction of Super Specialty Blocks" of PMSSY scheme, a total of 75 projects have been approved, of which 60 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.
- v. Relaxation in the norms for setting up of medical college in terms of requirement for faculty, staff, bed strength and other infrastructure.
- vi. DNB qualification has been recognized for appointment as teaching faculty to take care of shortage of faculty.
- vii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.

Annexure

<u>Details of medical colleges supported in the State of Madhya Pradesh during the last five</u> <u>years</u>

(Rs. in Crore)

S.No.	Districts	Date of Approval	Total Approved Cost	Central Share	Central Share Released
1.	Shivpuri	04.10.2017	189	113.40	113.40
2.	Satna	15.06.2018	250	150	150
3.	Rajgarh	25.11.2019	325	195	50
4.	Mandla	25.11.2019	325	195	50
5.	Neemuch	25.11.2019	325	195	50
6.	Mandsaur	25.11.2019	325	195	50
7.	Sheopur	25.11.2019	325	195	50
8.	Singrauli	19.02.2020	325	195	50

Note: Release of funds depends upon the pace of expenditure, submission of Utilization Certificates and release of corresponding State share.